

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-47(ND)/2008

IN THE MATTER OF:

Sh. Lalit Agarwal

...PETITIONER

Vs.

Shree Bihari Forging (P) Ltd. & Ors.

.. RESPONDENT

SECTION :

Under Section 397/398

Order delivered on 30.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Rajendra Gupta, Advocate
Mr. Lalit Aggarwal, Advocate

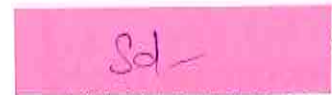
For the Respondents

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ORDER

As in C.P-15(ND)/2008.

Surjit
30.8.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)